

(ii) The Bombay Motor Vehicles (Gujarat Amendment) Rules, 1975, published in Notification No. G/G/75/24/MVR-1075/99-E in Gujarat Government Gazette, dated the 17th January, 1975.

3. A Statement (Hindi and English versions) showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-9455/75.]

ANNUAL REPORT OF THE MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY, COCHIN FOR THE YEAR ENDING 30TH JUNE, 1973 AND TEXTILES COMMITTEE (CESS) RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) : I beg to lay on the Table :

1. A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority Cochin, for the year ending 30th June 1973, under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972 [Placed in Library. See No. LT-9456/75.]

2. A copy of the Textiles Committee (Cess) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 172 (E) in Gazette of India dated the 31st March 1975 under sub-section (3) of section 22 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-9457/75].

IRON ORE MINES LABOUR WELFARE CESS (FIRST AMENDMENT) RULES, 1975, NOTIFICATIONS UNDER EMPLOYEES' P. F. AND FAMILY PENSION ACT, AND ANNUAL REPORT OF CENTRAL BOARD FOR WORKERS EDUCATION FOR, 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VARMA) : I beg to lay on the Table :

1. A copy of the Iron Ore Mines Labour Welfare Cess (First Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 407 in Gazette of India dated the 22nd March, 1975 under sub-section (4) of section 8 of the Iron Ore Mines Labour Welfare Cess Act, 1964. [Placed in Library. See No. LT-9458/75.]

2. A copy each of the following Notifications (Hindi and English versions) under Sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952 :-

(i) G.S.R. 448 published in Gazette of India dated the 5th April, 1975 containing corrigendum to Notification No. G.S.R. 1400 published in Gazette of India dated the 28th December, 1974.

(ii) G.S.R. 449 published in Gazette of India dated the 5th April, 1975 containing corrigendum to Notification No. G.S.R. 1401 published in Gazette of India dated the 28th December, 1974. [Placed in Library. See No. LT-9459/75.]

3. A Copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, for the year 1973-74. [Placed in Library. See No. LT-9460/75.]

12.03 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FORTY-FIFTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I beg to present the Hundred and forty-fifth Report of the Public Accounts Committee on the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Posts and Telegraphs).

ESTIMATES COMMITTEE

SEVENTY-SECOND REPORT AND MINUTES

SHRI DHAMANKAR (Bhiwandi) : I present the following Report and Minutes of Estimates Committee :-

(i) Seventy-second Report on the Ministry of Agriculture (Department of Agriculture) regarding action taken by Government on the recommendations contained in their Sixty-fifth Report on Forestry.

(ii) Minutes of the sittings relating to the Sixty-sixth Report of Planning Commission-Development of Backward Areas.